

Setting up of agriculture university in Andhra Pradesh

1619. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has decided to set up a new Agriculture University in Andhra Pradesh;

(b) if so, the details thereof along with its present status; and

(c) by when work on the project is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (DR. SANJEEV KUMAR BALYAN): (a) Yes, Sir. The Government of Andhra Pradesh has decided to establish an Agricultural University at Lam Village in Guntur district of Andhra Pradesh *vide* GO Ms. No. 04 dated 4.1.2016 of Agriculture and Cooperation (Agri. III) Department of Government of Andhra Pradesh is given in the statement. (*See below*)

(b) and (c)

- Land of 500 Acres belonging to the University has already been identified by the State Government at Lam, Guntur for the purpose of establishment of Agricultural University.
- The foundation stone for the Agricultural University was laid by the Hon'ble Union Minister for Agriculture and Farmer Welfare in presence of Hon'ble Chief Minister of Andhra Pradesh, Hon'ble Union Ministers and Hon'ble Ministers of State at Lam, Guntur on 16.11.2015.
- As per the budget announcement, the financial support has been extended for establishment of new Agricultural University in the residuary State of Andhra Pradesh at Lam Village in Guntur district. An amount of ₹ 10.00 crores in the year 2014-15 and ₹ 71.39 crores in the year 2015-16 have been released for this purpose. An amount of ₹ 50.00 crores has been earmarked for 2016-17 at BE stage.
- The first advanced PG centre has been commissioned at Lam, Guntur with the following courses from the academic year 2015-16:
 - (i) M.Sc. in Agronomy (Water management).
 - (ii) M.Sc. in Seed Science and Technology.
 - (iii) M.Sc. in Environmental Science.
 - (iv) M.Sc. in Microbiology.

The classes have started from 01.08.2015.

Statement

Copy of the Order of Government of Andhra Pradesh for
Establishment Agricultural University

GOVERNMENT OF ANDHRA PRADESH

ABSTRACT

Agriculture Department – Establishment of Agricultural University (Acharya N.G. Ranga Agricultural University) with four Advanced PG Centres (APGC) at Lam, Guntur – Administrative Sanction – Accorded – Orders – Issued.

AGRICULTURE AND COOPERATION (AGRI. III) DEPARTMENT

G.O. Ms. No.04

Dated: 04-01-2016

Read the following:

- (1) The Andhra Pradesh Reorganization Act, 2014, No.6 of 2014.
- (2) Government Letter No.4427/Agri.III(1)/2015-1, Dated 18-06-2015.
- (3) From the Registrar, ANGRAU, Lr.No.30873/Acad/2015, Dt. 04-11-2015

ORDER:—

In the reference 3rd read above, the Registrar, Acharya N.G. Ranga Agricultural University has stated that, after bifurcation of the Andhra Pradesh State, the Government of India have sanctioned one Agricultural University for residuary State of Andhra Pradesh and requested to submit a plan of action for establishment of the Agricultural University. Accordingly, the University while submitting the Detailed Project Report for the proposed University in the State of Andhra Pradesh to the Government of India, with a budget of ₹ 1500 crores for (5) years (*i.e.*, 2014-19), which involves establishment of Head quarters and Four Advanced Post Graduate Centres in the Faculties of Agriculture, Agricultural Engineering and Technology, Home Science and other Research and Extension institutions, have informed that, 500 acres of land has been identified for establishment of the Agricultural University at Lam, Guntur.

(2) The Government *vide* letter 2nd read above, informed that, the name to be given for the Agricultural University in the residuary State of Andhra Pradesh at Lam, Guntur is “Acharya N.G. Ranga Agricultural University”. The Government of India has released an amount of ₹ 10.00 crores for the year 2014-15 for establishment of Agricultural University Head Quarters. The release of funds for the year 2015-16 is under process at ICAR. To save the academic year, the University has started the following Post Graduate programmes for the academic year 2015-16 and the classes commenced on 1-08-2015.

- (1) M.Sc. in Agronomy (Water Management).
- (2) M.Sc. in Seed Science and Technology.
- (3) M.Sc. in Environmental Science.
- (4) M.Sc. in Microbiology.

(3) The Registrar, Acharya N.G. Ranga Agricultural University has therefore requested the Government, to issue an Administrative Government Order for establishment of Agricultural University (Acharya N.G. Ranga Agricultural University) at Lam, Guntur with the following Four Advanced Post Graduate Centres with the funds provided by the Government of India, as per Andhra Pradesh Reorganization Act, 2014:

- (1) Advanced Post Graduate Centre in Agriculture.
- (2) Advanced Post Graduate Centre in Agricultural Engineering and Technology.
- (3) Advanced Post Graduate Centre in Food Science and Technology.
- (4) Advanced Post Graduate Centre in Home Science.

(4) Government, after careful consideration, hereby accord administrative sanction for establishment of Agricultural University (Acharya N.G. Ranga Agricultural University) with the Four Advanced Post Graduate Centres mentioned at para-3 above, at Lam, Guntur with the funds provided by the Government of India, as per Andhra Pradesh Reorganization Act, 2014.

(5) The Registrar, Acharya N.G. Ranga Agricultural University, Rajendranagar, Hyderabad shall take further necessary action in the matter.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH):

T. VIJAY KUMAR
SPECIAL CHIEF SECRETARY TO GOVERNMENT (AGRI).

To

The Registrar, Acharya N.G. Ranga Agricultural University,
Rajendranagar, Hyderabad.

The Pay and Accounts Officer, A.P., Hyderabad.

The Director of Treasuries and Accounts, A.P., Hyderabad.

The Accountant General, AP, Hyderabad

Copy to:

The Vice-Chancellor, Acharya N.G. Ranga Agricultural University,
Rajendranagar, Hyderabad.

The Director General, Indian Council of Agricultural Research,
Krishi Bhavan, New Delhi-110 001.

The Joint Secretary to Hon'ble C.M.,

The P.S. to Minister (Agriculture).

The P.S. to Spl. Chief Secretary to Government (Agri.).

Sf/Sc.

//FORWARDED :: BY ORDER//

Sd/-

SECTION OFFICER

Criteria for classification of marginal, small, medium and big farmers

†1620. DR. VIJAYLAXMI SADHO: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total hectares of agricultural land in the country, State-wise;
- (b) the total number of registered marginal, small, medium and big farmers in the country, State-wise;
- (c) the criteria for classification of marginal, small, medium and big farmers, State-wise; and
- (d) the quantum of agricultural land converted into non-agricultural land during last five years, State-wise and year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA):

(a) As per report on Land Use Statistics for 2012-13 (latest available), the State-wise details of agricultural land in the country are given in Statement-I (*See below*).

(b) and (c) As per Agriculture Census 2010-11 (latest available), the State-wise details of total number of marginal, small, medium and large operational holders (farmers) in the country are given in Statement-II (*See below*).

† Original notice of the question was received in Hindi.